BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 131/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

Name of the Company:

VRV Asia Pacific Pvt. Ltd

V/s.

Cryogaas Equipment Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. PRIYAM SHAH

1/6 Wadia Chondy Petitioner (4 Co. Gethinedab ad) Petitioner

Advocati

Respondent Fran

ORDER

Learned Advocate Mr. Priyam Shah i/b Wadia Ghandy & Co. present for Operational Creditor/ Petitioner. Learned Advocate Mr. Rushabh Shah present for Respondent.

Heard arguments of Learned Counsel for petitioner and arguments of Learned Counsel for Respondent.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 09th day of November, 2017.